ITEM NO.301(PH) COURT NO.5 SECTION III

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CIVIL APPEAL NO(s). 3788 OF 2003

M/S. MUSTAN TAHERBHAI Appellant (s)
VERSUS
COMMNR. OF CENTRAL EXCISE & CUSTOMS Respondent(s)
(With office report )

Date: 18/11/2010 This Appeal was called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE D.K. JAIN
HON'BLE MR. JUSTICE ASOK KUMAR GANGULY
HON'BLE MR. JUSTICE H.L. DATTU

For Appellant(s) Mr. Joseph Vellapally, Sr. Adv.
Mr. Raghvesh Singh, Adv.
Mr. Ajay Sharma,Adv.

For Respondent(s) Mr. Harish Chander, Sr. Adv.
Ms. B. Sunita Rao, Adv.
Ms. Priya Bhatnagar, Adv.
Mr. B.K. Prasad, Adv.

UPON hearing counsel the Court made the following
O R D E R

Mr. Joseph Vellapally, learned Senior Counsel appearing for the appellant, resumed his submissions at 2.00 p.m. and concluded at 2.15 p.m.. Thereafter, Mr. Harish Chander, learned Senior Counsel, started his submissions and concluded at 3.30 p.m.

Hearing concluded.

Judgment reserved.

Written submissions may be filed within a week.

(CHARANJEET KAUR) (VINOD LAKHINA) (KUSUM GULATI)
Court Master Court Master Court Master